IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-126
153/252/ND/2019

IN THE MATTER OF:
M/s. Pristline City Green Pvt. Ltd. ....APPLICANT

SECTION
U/s 252

Order delivered on 03.03.2021

CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL

PRESENT:
For the Appellant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 08.04.2021.

(Madhu Narula)
Court Officer

Shammy